

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.24
C.A. (CAA)No.23/BB/2023

IN THE MATTER OF:

M/s. Manav Distributors Pvt. Ltd. & Ors. ... Petitioners

Order under Section 230-232 of Companies Act, 2013

Order delivered on: 01.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Vikram U.R.

ORDER

1. Heard the Ld. Counsel appearing for the Petitioner.
2. **Order Reserved.**

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi